IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

Appeal No. 169/2017

IN THE MATTER OF:

Foresight Metal Pvt. Ltd.

.... APPLICANT / PETITIONER

Vs

Registrar of Companies

RESPONDENT

SECTION:

Under Section 252(3)

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHINCAL)

PRESENTS:

For the Petitioner(s):-

Mr. S.S. Bhati, Advocate

For the Respondent(s):-

ORDER

By order of the Bench, the matter is listed for hearing on 23.02.2018.

(Nirmala Vincent)
Court Officer